

SMC.

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 507/1993 (in OA. 574/93)

Natha Govind Lal

Versus

U.O. & O.I.

Date of Order

Orders

This is an M.P. (in OA. No. 574/93) for permission to file joint application in OA. It is in order a SM case.

So, CP
B
21/7

Register & Put up in Court for admission on 20-9-93 after OA.

28-9-93
REGISTRAR
C.A.T. JAIPUR

Mr. R.C. Gaur - Counsel for the applicant.

Hears. The M.P. for joining together is accepted. M.P. stands disposed of.

(O. P. Sharma)
Administrative Member

C. Krishna
Gopal Krishna
Member (Judicial)

Copy sent to the app. C
& b. Cml (M. Bani) on
and 7346/7347
Date 12/10/93
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